

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**COMAPNY APPEAL (AT) NO.102 OF 2019**

**In the matter of:**

Spectrum Power Generation Ltd. & Ors. Appellants

Vs

Kishan Rao & Ors. Respondents

Present:

Mr.Abhinav Vasisht, Senior Advocate with Mr. Sumit Goel, Mr. Sarthak.G, Ms. Anwasha Padhi and Mr. Raghav.B, Advocates for Appellants.

Mr. Yogesh Jagia with Ms. Alisha Chopra and Ms. Sumedha Chadha, Advocates for Respondent.

With

**COMAPNY APPEAL (AT) NO.137 OF 2019**

**In the matter of:**

M.Kishan Rao & Ors. Appellants

Vs

Spectrum Power Generation Ltd. & Ors. Respondents

Present:

Mr. Yogesh Jagia with Ms. Alisha Chopra and Ms. Sumedha Chadha, Advocates for Appellants.

Mr.Abhinav Vasisht, Senior Advocate with Mr. Sumit Goel, Mr. Sarthak.G, Ms. Anwasha Padhi and Mr. Raghav.B, Advocates for Respondents.

Mr. Siddartha.B, Advocate for Respondent No. 5, 6 & 7.

**ORDER**

**21.01.2020-** Due to paucity of time, the matter could not be taken up.

Let the matter be fixed on **14<sup>th</sup> February, 2020.**

**(Justice Jarat Kumar Jain)**  
**Member (Judicial)**

**(Mr. Balvinder Singh)**  
**Member (Technical)**

**(Dr. Ashok Kumar Mishra)**  
**Member (Technical)**

**Rk/kam**